

- (i) "Promote the domestic production of telecommunication equipment to meet 80% Indian telecom sector demand through domestic manufacturing with a value addition of 65% by the year 2020.
- (ii) Provide preferential market access for domestically manufactured telecommunication products including mobile devices, SIM cards with enhanced features etc. with special emphasis on Indian products for which IPRs reside in India to address strategic and security concerns of the Government, consistent with international commitments."

(b) to (d) Inputs have been received from various stakeholders on draft NTP 2011 including domestic and foreign manufacturers. The final decision regarding NTP has not yet been taken.

#### **Delinking of spectrum allocation from licences**

3921. SHRIMATI MOHSINA KIDWAI:

SHRI N. K. SINGH:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Telecom Regulatory Authority of India (TRAI) has recently recommended for delinking of spectrum allocation from licences;

(b) if so, the facts thereof and the reaction of Government to such recommendations of TRAI;

(c) whether views of experts in the field of Telecommunications on delinking of spectrum allocation from licences have been taken into consideration;

(d) if so, the details thereof; and

(e) the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) Yes, Sir.

(b) to (e) Telecom Regulatory Authority of India (TRAI), in its recommendations on "Spectrum Management and Licensing Framework" dated 11th May, 2010 recommended that the future licenses should be unified licenses and that the spectrum be delinked from the licence. The Government constituted a committee under the Chairmanship of Member (Technology) Telecom commission to examine

the above TRAI recommendations. The committee has submitted its recommendations and these recommendations were considered by Telecom Commission. On the basis of recommendations of Telecom commission, the department has taken decision, that No more UAS licenses linked with spectrum will be awarded and all future licenses will be Unified Licenses and allocation of spectrum will be delinked from the license.

**Poor telecom, post and telegraph services**

3922. DR. T. SUBBARAMI REDDY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there have been complaints of poor quality of telecom, post and telegraph services in the country particularly in hilly, tribal and rural areas;
- (b) if so, the reasons therefor; and
- (c) the steps taken/being taken by Government to improve the said services in the hilly, tribal and rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) Yes, Sir. Complaints relating to deficiency in Telecom, Postal & Telegraph services are received intermittently from different parts of the country including hilly, tribal and rural areas.

(b) 1. Telephone and telegraph services are generally functioning satisfactorily in the country. However, following are the constraints:

- (i) Damage of cables by various utility services during road widening.
- (ii) Poor commercial power supply particularly in hilly, tribal and rural areas.
- (iii) Restricted movement of maintenance personnel during heavy snowfall, land slide, lightening, flash floods, etc.

2. The Department of Posts (DoP) has well laid operational procedures to ensure smooth rendering of services offered by it. However, having regard to the vastness of territory covered by its operations, dependence on external agencies for transmission of mails and the magnitude of workforce engaged in rendering various services, some human and operational failures take place on certain occasions giving rise to complaints.